

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/58/2016  
NAME OF THE PETITIONER(S) : Saraswathi  
NAME OF THE RESPONDENT(S) : Nagabhushanam Precision Engg Industries P Ltd & 7 Ors  
UNDER SECTION : 397/398, 237, 235 & 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION
	SIGNATURE	

**REPRESENTATION BY WHOM**

① S. NARASIMMAN  
Saraswathi

As Petitioner

Saraswathi

**ORDER**

Shri S Narasimman, representing counsel for petitioner present and reported that the notice sent to R1 is returned unclaimed. He sought time for submitting the affidavit showing proof of service, postal receipts and track delivery details. Put up on 13.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)